

Industrial Pollution

1520. SHRI DHARAM PAL SINGH MALIK:
SHRI PRAKASH CHANDRA :
SHRI M. RAGHUMA REDDY:
SHRI SUBHASH YADAV:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the coal and tar factory set up by M/s Hindustan Petro Chemicals in Meethapur Village near Delhi is causing pollution in the entire village; and

(b) if so, the measures taken to avoid pollution in that area?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). On the basis of complaints received from the villagers of Meethapur during 1987-88 investigations were made by the Central Pollution Control Board who reported that there were obnoxious emissions and excessive discharge of oil & grease from the factory.

Accordingly, the Central Pollution Control Board have refused consent to the industry under the provision of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, The industry has also been directed under the provisions of Environment (Protection) Act, 1986 to close down its operations.

Objectives of Lalit Kala Akademi

1521. SHRI MOHD. MAHFOOZ ALI KHAN. Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the objectives of setting up Lalit

Kala Akademi and how far these have been achieved;

(b) whether any review has been made of its functioning; and

(c) if so, the details thereof and measures taken or proposed to improve its working?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAHI) (a) The Lalit Kala Akademi was set up to foster and coordinate activities in the sphere of creative visual arts and to promote thereby the cultural unity of the country. The Akademi is working satisfactorily to achieve its objectives.

(b) and (c): Yes, Sir.

The functioning of the Lalit Kala Akademi alongwith the two other National Akademies and Indian Council for Cultural Relations were reviewed by two Committees earlier under the Chairmanship of Dr. H.J. Bhabha, F.R.S. in 1964 and Justice G.D Khosla in 1970 respectively. The National Council of Arts, which is a policy formulation Body, has suggested the constitution of another review committee now for examining the objectives and organisational structure of these Akademies and to make recommendations regarding their role as apex institution. This review committee is yet to be formally constituted.

On the recommendations of the Khosla Committee the Constitution of the Lalit Kala Akademi was amended to provide for element of elected component in the General Council. From 1976, 15 members of the General Council are elected by Artists Constituency.